

ITEM NO.101

COURT NO.6

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 579/2016

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

CDR. RAVINDRA V. DESAI

Respondent(s)

WITH

Cr1.A. No. 574/2016 (II-A)

Date : 07-03-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For parties

Mr. Maninder Singh, ASG.
Mr. Amit Sharma, Adv.
Mr. R. Balasubramanian, Adv.
Mr. Prabhas Bajaj, Adv.
Mr. Akshay Amritanshu, Adv.
Mr. Mukesh Kumar Maroria, AOR

Dr. Harshvir Pratap Sharma, Adv.
Mr. A. K. Sravastava, Adv.
Mr. Paras Joshi, Adv.
Mr. Pankaj Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

(NIDHI AHUJA)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER